

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10-03-2021 AT 12.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/989/2020
IN
PETITION NUMBER : CP/301/2020
NAME OF THE PETITIONER : Dr.Ravindranath Kancherla & 1 Another
NAME OF THE RESPONDENTS : Ravindranath GE Medical Associates Pvt Ltd
& 12 Others
UNDER SECTION : Sec 242 (2) of CA, 2013

ORDER

Learned Senior Counsel Mr. P.S. Raman and Learned Counsel Mr. T.K. Bhaskar for the Applicants is present.

Learned Senior Counsel Mr. R. Sankaranarayanan and Learned Counsel Mr. Arun Karthick Mohan for R1 is present.

Mr. Rajiv Nair, representative on behalf of R2 is present.

At request of all the parties, list the matter on **09.04.2021** at **12.00 Noon** for hearing.

The application in respect of Contempt/5/2020 shall be taken up as first matter for hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)